

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4842

ANSWERED ON:07.05.2012

BUDAGA JANGAM CASTE

Rao Shri Sambasiva Rayapati;Reddy Shri K. Jayasurya Prakash

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the people of Budaga Jangam caste in some districts of Andhra Pradesh are enjoying the status of Scheduled Castes (SCs) whereas the people of Rayalaseema and Coastal Andhra are denied the status of SC;

(b) if so, the details thereof;

(c) whether the Government has any proposal to extend the benefit of SC to the Budaga Jangam caste people of Rayalaseema and coastal Andhra; and

(d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) Budaga Jangam caste is not specified as a Scheduled Caste in respect of Andhra Pradesh. However, Beda (Budga) Jangam community in the districts of Hyderabad, Ranga Reddy, Mahboobnagar, Adilabad, Nizamabad, Medak, Karimnagar, Warangal, Khammam and Nalgonda has been notified as a Scheduled Caste in the State.

(c) & (d) No, such proposal has been received from Government of Andhra Pradesh.